


43

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**,
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 227/16	TP 85/17	For Compli- ance	433	Hightek Ecowood Vs Fortuna Projects(India) Pvt. Ltd., & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	KESHAV KUMAR B	PETITIONER	

ORDER

Counsel for petitioner is present. He has filed withdrawal of memo. Counsel for petitioner requested this Tribunal to grant permission to withdraw the petition with a liberty to file fresh application under IB code. Memo is recorded. Permission is granted. Petition is dismissed as withdrawn with a liberty to file fresh application under the provision for IB code. The counsel for petitioner also requested in the memo to direct the registry to return all papers. Registry to prepare note .


MEMBER(J)


MEMBER(T)